

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 203 of 2012 in
Appeal No. 22 of 2012

Dated : 6th July, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Saheli Exports Pvt. Ltd.

....Appellant(s)

Versus

Joint Electricity Regulatory Commission & Ors.

....Respondent(s)

Joint Electricity Regulatory Commission

....Applicant/R.1

Counsel for the Appellant (s) :

Mr. M.G. Ramachandran,
Ms. Swapna Seshadri
Mr. Anand K. Ganesan

Counsel for the Respondent(s):

Mr. Dinesh Kapoor &
Mr. Aditya Kr. Singhal for
Applicant/R.1

ORDER

It is now represented by the learned counsel for the Commission that in pursuance of the Order passed by this Tribunal, final Order has been passed by the Commission on 02.07.2012. Therefore, the compliance is recorded.

The Application is disposed of.

(Rakesh Nath)
Technical Member
ts/sm

(Justice M. Karpaga Vinayagam)
Chairperson